Sr. No. 719 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 151/2019 WP(Cr1) No. 151/2019

Gulzar Ahmad Ganai

.... Petitioner(s)

Through:- M

- Mr. Wajid Haseeb, Advocate (through Video conference)

V/s

State of J&K and others

.....Respondent(s)

Through:- Mr. S. H. Naqashbandi, AAG (through Video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Mr. S. H. Naqashbandi, learned AAG, shall keep the detention record

available with him on the next date of hearing.

List on 22.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 10.06.2020 SUNIL-II